

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2389
ANSWERED ON:10.03.2011
MGNREGS FOR AGRICULTURE SECTOR
Hazari Shri Maheshwar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to include the farmers directly to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the development of agricultural sector;
- (b) if so, the details thereof; and
- (c) if not the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): The Government has included small and marginal farmers under Mahatma Gandhi NREGA by an amendment made in para 1(iv) of the list of permissible activities provided in Schedule-I of the Act. The amendment made is as under:

`Provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debit Relief Scheme, 2008.`